

F. No. J-18/26/2022-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated the 20<sup>th</sup> July, 2023

**ORDER**

The President is pleased to accept the resignation of following panel counsel whose names are figuring in the table below under column-II, from the panel and order of this Department as mentioned against each under column-III and IV, with effect from the dates mentioned under column-V :-

Sl. No.	Name of Advocate (S/Shri)	Panel Category and Name of Court empanelled for	Details of Order of empanelment	Resignation accepted w.e.f.
I	II	III	IV	V
1.	Jagriti Mishra	Central Govt. Counsel for High Court of Calcutta, Jalpaiguri Bench	J-11017/2/2022-Judicial dated 11.02.2022 (List 'B' Sl. No. 8)	22.03.2022
2.	Sayantan Basu	Senior Counsel Group – I High Court of Calcutta (PB) at Kolkata	J-11017/2/2022-Judicial dated 11.02.2022 (List 'A' Sl. No. 61)	25.04.2022
3.	Surender Kumar Gupta	Group 'C' Panel Counsel for Supreme Court of India	J-11016/3/2022-Judicial dated 02.05.2022 (Group 'C' Panel Sl. No. 265)	Date of this order
4.	Shobhit Gaur	Government Pleader for High Court of Delhi and Central Govt. Counsel for AFT (PB) New Delhi	J-11017/3/2022-Judicial dated 21.02.2022 (List 'B' Sl. No. 266 and List 'D' Sl. No. 38)	Date of this order

2. Consequent upon above acceptance of resignations, the names of aforesaid four Advocates figuring in the orders as mentioned under column-IV, stand deleted.

3. Hindi version of this order will follow.

  
(Vijay Kumar Sharma)  
Joint Secretary & Legal Adviser

**Copy for information (through email) to:**

1. PS to Hon'ble MoS (I/C) L&J.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to JS&LA (SA)/PSO to JS&LA (PS)
3. The Registrar, Supreme Court of India, New Delhi.
4. The Registrar, High Court of Delhi, New Delhi.
5. The Registrar, High Court of Calcutta at Kolkata and at Jalpaiguri.
6. The Incharge, Central Agency Section, Supreme Court of India, New Delhi.
7. The Incharge, Branch Secretariat, Kolkata
8. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
9. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
10. The four Advocates mentioned above.
11. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "Orders related to empanelment of Advocates for Union of India".
12. Hindi Section, Department of Legal Affairs, for translation of this order.
13. Office/spare copies.

*K. Gaurav*  
20/07/2023

(Kumar Gaurav)  
Section Officer  
Tel. 011-23384945  
Email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)